

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**C.P No. 521/2018 In  
O.A No. 1841/2018**

This the 16<sup>th</sup> day of November, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Ms. Aradhana Johri, Member (A)**

Mrs. Sunanda, Aged 45 years,  
w/o. Sh. Rajesh Malik,  
Working as Grade-II (DASS)  
Department of Training & Technical Education,  
Muni Maya Ram Marg,  
Pitampura, Delhi,  
R/o. 247, Swastik Kunj,  
Sector 13, Rohini, New Delhi. ....Petitioner

(By Advocate : Mr. Yogesh Sharma)

Versus

1. Sh. Anshu Prakash  
The Chief Secretary,  
Govt. of NCT of Delhi,  
Delhi Secretariat, Players Building,  
I.P. Estate, New Delhi-2.
  
2. Ms. Geetanjali Gupta,  
Principal Secretary (Service),  
Govt. of NCT of Delhi,  
Delhi Secretariat, Players Building,  
I.P. Estate, New Delhi-2. ...Respondents

(By Advocate : Mr. R. K. Sharma)

**ORDER (ORAL)**

**Mr. V. Ajay Kumar, Member (J) :**

Learned counsel for respondents while producing the speaking order dated 14.11.2018 submitted that they have fully complied with the order of this Tribunal.

2. In the circumstances, and in view of the substantial compliance of the orders of this Tribunal, the C.P. is closed. Notices are discharged. If the applicant is still having any other grievance, he may avail his remedies in accordance with law. No costs.

(Aradhana Johri)  
Member (A)

(V. Ajay Kumar)  
Member (J)

/Mbt/